

(e) There is no provision in the IBA Scheme for waiving off loan of students in the eventuality of meeting with an accident.

**Sharing of information on black money by Swiss Government**

\*172. SHRI A.W. RABI BERNARD: Will the Minister of FINANCE be pleased to state:

(a) whether the Swiss Government's refusal to acknowledge stolen data has hurt India's probe into a list of 600 accounts of suspected black money holders;

(b) if so, the details thereof; and

(c) whether the Swiss Government has approved a bill that would allow the Government to share stolen data with other countries in a move that could add bite to India's war on black money, if so, the details thereof?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY) : (a) and (b) The Tax Administrative Assistance Act (TAAA), which is part of the domestic law of Switzerland and governs the provision of administrative assistance by Switzerland to its treaty partners in accordance with agreements for the avoidance of double taxation. It has come into force on 1st February, 2013.

Article 7(c) of the TAAA reads as under:

“Art. 7 Non-consideration

The request will not be considered if:

- (a) it constitutes a fishing expedition;
- (b) it requires information not covered by the administrative assistance provision of the applicable agreement; or
- (c) it violates the principle of good faith, particularly if it is based on information obtained through a criminal offence under Swiss law.”

Till October, 2014, Switzerland had not provided the information requested by India in respect of the list of account holders in HSBC Bank, Geneva, stating that it represented stolen data and that as per its domestic laws, information cannot be provided if it relates to data obtained through a criminal offence under Swiss Law.

An alternative method of obtaining the information and documents through the taxpayer and from the HSBC bank directly on the basis of consent letters issued by the account holders was also pursued which has led to obtaining of the requisite information/documents in several cases.

Consequent to the visit of a High Level Delegation to Switzerland and a joint Statement issued after the meeting in Berne on 15th October, 2014, Switzerland has agreed to provide information in respect of cases where investigations have been carried out by the Income Tax Department independently from what Swiss Government considers as stolen data. Accordingly, requests based on evidence gathered by Income-tax Department, independently of the stolen data have been sent and are being pursued further with Switzerland.

(c) As per the official press release dated 2nd September, 2015, by Swiss Federal Council, “the Swiss Federal Council initiated the consultation proceedings on the revision of the Tax Administrative Assistance Act, which provides for an easing of Swiss practices with regard to stolen data. It should now be possible to respond to requests, if a foreign country has obtained the stolen data *via* normal administrative assistance channels or from public sources”. A bill to enact such revision is due to be discussed in the Swiss Parliament in due course.

#### **Rise in breast cancer cases**

\*173. SHRI S. THANGAVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that breast cancer is on the rise among young women;

(b) whether it is also a fact that the doctors are concerned that young women are ignoring warning signs; and

(c) whether it is also a fact that India is expected to have a whopping 200,000 new cases of breast cancer each year by 2030, if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The Indian Council of Medical Research (ICMR) has reported that as per “Time Trends in Cancer Incidence Rate: 1982-2010”, Breast cancer showed a significant increase in Rate over time across the age groups starting in 35-44 age group in Bangalore, Chennai and Mumbai Population Based Cancer Registries (PBCR) and in Delhi PBCR starting in the 45-54 age group. Additionally in Mumbai PBCR, the age group of 0-24 also showed an increase in rate over time.

Data regarding ignoring of warning signs of Breast Cancer by young women is not available. However, as per a published study, there is low Cancer literacy of breast cancer risk factors among Indian women, irrespective of their socio-economic and educational background.

(c) The estimated number of new cancer (incidence) cases of Breast cancer in women in India for the years 2014 and 2030 is given below: